

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department

Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 10th August, 2022

S.O. 369 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Aamir Bashir Lone S/o Shri Bashir Ahmad Lone, Member Ward No. 11, Municipal Committee, Wattergam for being declared as President of the Municipal Committee, Wattergam, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to Government,
Housing & Urban Development Department

No:HUD-LSG0ULBK/59/2022(C.No.238853)

Dated:- 10 -08-2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Baramulla.
6. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
7. Director, Urban Local Bodies, Kashmir.
8. Special Secretary to Chief Secretary, J&K.
9. General Manager, Government Press, Srinagar/Jammu, for publication, in the Government Gazettee.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Aamir Bashir Lone S/o Shri Bashir Ahmad Lone, Member Ward No. 11, Municipal Committee, Wattergam.
12. Executive Officer, Municipal Committee, Wattergam.
13. Incharge Website, H&UDD.
14. Master file/stock file.

(Thannaji Bhat),

Under Secretary to the Government,
Housing & Urban Dev Department





10.08.22